

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat Srinagar/Jammu

Notification

Jammu, the 6th July, 2023

SO³⁵³ :- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following Tehsildar/Naib Tehsildar to be the Executive Magistrate(s) of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Anantnag:-

| S.No. | Name of the Tehsildar/Naib Tehsildar | Designation | Present Place of Posting |
|-------|--------------------------------------|----------------|---|
| 1. | Mr. Gh. Rasool Bhat | Tehsildar | Tehsil Bijbehara |
| 2. | Mr. Naseer Ahmad Para | Tehsildar | Tehsil Shangus |
| 3. | Mr. Mohammad Hussain Mir Jr. JKAS | Tehsildar | Tehsil Pahalgam additional charge of Tehsil Sallar |
| 4. | Mr. Muneer Hussain Khan | Tehsildar | Tehsil Anantnag East Mattan |
| 5. | Mr. Khursheed Ahmad Tantray | Tehsildar | Tehsil Qazigund additional charge of Tehsil Shahabad Bala |
| 6. | Mr. Sheikh Ansar Hussain Jr. JKAS | Tehsildar | Tehsil Kokernag |
| 7. | Mr. Khalid Zaffar Jr. JKAS | Tehsildar | Tehsil Dooru |
| 8. | Mr. Syed Muiz Qadri, Jr. JKAS | Tehsildar | Tehsil Kokernag |
| 9. | Mrs. Nusrath | Tehsildar | Tehsil Srigufwara |
| 10. | Mr. Umar Manzoor | Naib Tehsildar | K.G Raina |
| 11. | Mr. Mohd Maqbool Tantry | Naib Tehsildar | Dailgam |
| 12. | Mr. Mohd Furkan Mir | Naib Tehsildar | Bijbehara |
| 13. | Mr. Manzoor Ahmad Khan | Naib Tehsildar | Arwani |
| 14. | Mr. Fayaz Ahmad Wani | Naib Tehsildar | Kanelwan |
| 15. | Mr. Fayaz Ahmad Baba | Naib Tehsildar | Larkipora |
| 16. | Mr. Mohd. Yaseen Malik | Naib Tehsildar | Hakura Badasgam |
| 17. | Mr. Farooq Ahmad Bhat | Naib Tehsildar | Sadiwara additional charge of Naibat HQ Dooru |
| 18. | Mr. Waseq Manzoor | Naib Tehsildar | Wandevalgam additional charge of Naibat Gadool |
| 19. | Mr. Kaiser Maqbool Ganie | Naib Tehsildar | Akingam additional Charge of Naibat Sagam |
| 20. | Mr. Manzoor Ahmad Hurrah | Naib Tehsildar | Larnoo |
| 21. | Mr. Ghulam Nabi Lone | Naib Tehsildar | Nanil additional charge of Naibat Seer Hamdan |
| 22. | Mr. Sabzar Ahmad Padder | Naib Tehsildar | Mattan additional charge of Naibat Rambirpora |
| 23. | Mr. Imtiyaz Ahmad Dar | Naib Tehsildar | Pahalgam |
| 24. | Mr. Zakir Ahmad Khanday | Naib Tehsildar | Aishmuqam |

| | | | |
|----|------------------------|----------------|--|
| 25 | Mr. Hamidullah Dar | Naib Tehsildar | Qazigund additional charge of Naibat Y.K. Pora |
| 26 | Mr. Mohd. Ashraf Ganie | Naib Tehsildar | Vessu |
| 27 | Mr. Ab. Rashid Khanday | Naib Tehsildar | Kapran additional charge of Naibat Qammer |
| 28 | Mr. Nazir Ahmad Sheikh | Naib Tehsildar | Verinag additional charge of Naibat Nowgam |
| 29 | Mr. Irshad Ahmad | Naib Tehsildar | HQ Shangus |
| 30 | Mr. Mohd Irfan Dar | Naib Tehsildar | Chittergull |

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs
Dated: 06/07/2023

No. Law/Power/12/2021-10

Copy to the :-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Revenue Department.
4. Deputy Commissioner Anantnag. This is with reference to their letter No. DAC/Estt/2023-24/1062-64 dated 27.6.2023.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

(Shamim Ahmad Wani)
Senior Law Officer,
Department of Law, Justice & Parliamentary Affairs.

